

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

OA NO. 2654/2004

This the 14<sup>th</sup> day of November, 2005

HON'BLE MR. JUSTICE M.A.KHAN, VICE CHAIRMAN (J)

V.K. Aggarwal,  
WZ-75, G-Floor,  
Gali No.4, Shiv Nagar,  
New Delhi.

(None)

Versus

Union of India and others through

1. The Commissioner,  
Kendriya Vidyalaya Sangathan,  
18, Institutional Area,  
Shahid Jeet Singh Marg,  
New Delhi-110016.
2. Assistant Commissioner,  
KVS, Delhi Region, JNU Campus,  
New Mehrauli Road,  
New Delhi.
3. Assistant Commissioner,  
KVS, Chandigarh Region,  
SCO No.72-73,  
Dakshin Marg, Sector-31,  
Chandigarh-160030.
4. Principal,  
Kendriya Vidyalaya,  
Naddpwa, Cantt.,  
Distt. Ludhiana.
5. Principal  
Kendriya Vidyalaya No.1  
Sadar Bazar Road, Delhi Cantt.  
New Delhi-110010.

(By Advocate: Sh. S.Rajappa)

ORDER (ORAL)

Despite several calls and waiting nobody appeared on behalf of applicant. The case has been duly displayed on the board and Sh. M.K.Bhardwaj was also seen present

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in Court premises, thereafter case has been waited for quite long period but nobody has appeared. It appears that applicant is not interested in pursuing the matter. OA is dismissed in default.

*M.A. Khan*  
(M.A. KHAN)  
Vice Chairman (J)

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